Development Works in Ramnagar

- 781. Shri Kalka Das: Will the Minister of Urban Development be pleased to state:
- (a) the details of the development works done by the Slum Department in Ramnagar and Shankar Nagar in Delhi during the last two years;
- (b) the steps being taken by the Department for constructing more lavatories in these localities and the time by which the adequate lavatories in proportion to the population of these localities is likely to be constructed there:
- (c) the time by which the community centres constructed is likely to be opened for the public use in these areas;
- (d) the number of such community centres in these areas completed but yet to be opened for the public use, the locations thereof and the reasons for not opening them for public use;
- (e) whether some more community centres are proposed to be constructed in these areas; and
- (f) if so, the locations thereof and if not, the reasons therefor?

The Minister of State of the Ministry of Urban Development (Shri M. Arunachalam): (a) Slum Wing of Delhi Development Authority has incurred an expenditure of Rs. 8.5 lakhs for providing water lines/sewer lines and concrete cement pavement etc. in this area. Besides, Rs. 24 lakhs has been deposited by this Slum Wing with the Municipal Corporation of Delhi for carrying out similar development works in the area.

(b) During the current financial year Slum Wing of the Delhi Development Authority plans to provide five 'Pay and Use' Jan Suvidha Complexes consisting of 82 seats after conversion of existing W.C. Seats. Construction of new Jan Suvidha

Complexes are linked with the availability of suitable sites for which no specific time limit can be given.

(c) to (f): One Community Centre is already in existence for public use in Katra Nabi Karim. Besides, one more Community Centre is under construction on the site of property No. 6108. The work of this Community Centre is in an advanced stage of completion.

[English]

Deterioration in Services to Patients in Government Hospitals

- 782. Shri M. V. Chandrashekara Murthy: Will the Minister of Health and Family Welfare be pleased to state:
- (a) whether the Union Government are aware that the general conditions of service made available to the patients in Government Hospitals located in various metropolitan towns in the country has further deteriorated due to lack of proper medicines, equipments and for lack of general motivation of service of physicians and surgeons;
- (b) whether the concerned Government authorities have not been able to check the situation nor could they take any effective measures to arrest such trend of dis-service to the patients despite availability of huge funds;
- (c) if so, the facts and details thereof; and
- (d) the details and names of hospitals that are being given funds by the Union Government in the country during the last three years?

The Minister of Health and Family Welfare (Shri M. L. Fotedar):
(a) to (c): As a result of the growth of population in general and the metropolitan towns in particular, the demands on the services provided by the Government hospitals has been ever increasing. This, at times, reveals certain shortcomings in the